

Sixteenth Loksabha

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Title: Introduction of the Constitution (Amendment) Bill, 2017 (Insertion of new article 28A)

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श्री ओम बिरला (कोटा) : मैं प्रस्ताव करता हूँ कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

HON. SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

श्री ओम बिरला: मैं विधेयक को पुरःस्थापित करता हूँ।
